

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TCP 216/2017

PETITION NUMBER : TCP/216/ (IB)/2017

NAME OF THE PETITIONER(S) : LEDERTECH GMBH

NAME OF THE RESPONDENT(S) : PORT IND SHOES ACCESSORIES PVT LTD

UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

KAMALESH KANNANS  
98866 22695

COUNSEL FOR  
RESPONDENT

  
19/7/17

ORDER

Counsel for petitioner called absent. Counsel for respondent present. The Registry is directed to verify whether a notice was sent to the petitioner for their appearance and report. Put up on 26.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)